

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
152/241- 242/PB/2020

IN THE MATTER OF:

Ashok Kumar Gupta

... Applicant / Petitioner

Vs

Gopal Hitech Infra Developers Pvt. Ltd. &
Ors.

... Respondent

Order under Section 241-242.

Order delivered on 18.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Mr. Dr. U.K.Chaudhary, Sr. Adv,
Mr. Sumanjyoti Khaitan, Venket Rao,
Ms. Ankita Saikia, Vikas Kumar,
Mr. Mansumyar Singh, Adv.
For the Respondent : Mr. Deepak Vohra, R-6, Adv.
Mr. Rahul Malhotra, Adv. for R-1,

ORDER

For the Respondent counsel has some practical difficulty to argue to-day, list the matter on **20.11.2020** for hearing, the interim orders are hereby extended until next date of hearing.

Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Ritu
18.11.2020.